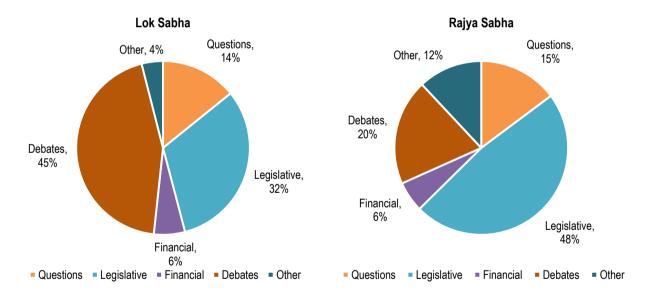


Plan vs. Performance

Winter Session: November 29, 2021 – December 22, 2021

This note lists the legislative business planned by Parliament and compares it with the actual performance during Winter Session 2021.

| | Plan | Actual |
|-----------------------------------|------|--------|
| No. of Sittings (Lok Sabha) | 19 | 18 |
| No. of Sittings (Rajya Sabha) | 19 | 18 |
| No. of Bills for passage | | |
| - Finance and Appropriation Bills | 0 | 1 |
| - Other Bills | 31 | 10 |
| No. of Bills for introduction | | |
| - Finance and Appropriation Bills | 0 | 1 |
| - Other Bills | 26 | 12 |
| No. of Bills for withdrawal | 5 | 0 |



The Winter session of Parliament was scheduled to be held from November 29, 2021 to December 23, 2021 but was adjourned a day earlier.

In this session, 12 legislative Bills were introduced and 10 were passed. This does not include one Appropriation Bill. The Elections Laws (Amendment) Bill, 2021 had not been listed for introduction but was introduced and passed. Lok Sabha worked for 77% of its scheduled time, and Rajya Sabha for 43% (only accounting for actual sitting days).

Bills listed for consideration and passage

| Short Title | Lok Sabha | Rajya Sabha |
|--|---|----------------------|
| Health | | |
| The Assisted Reproductive Technology (Regulation) Bill, 2020 | Introduced on 14 Sep 2020 Passed on 1 Dec 2021 | Passed on 8 Dec 2021 |
| Payoja Ahluwalia payoja@prsindia.org | | December 22, 2021 |

| Short Title | Lok Sabha | Rajya Sabha |
|---|--|----------------------|
| The Surrogacy (Regulation) Bill, 2019 | Introduced on 15 Jul 2019 Passed on 5 Aug 2019 | Passed on 8 Dec 2021 |
| Social Justice | | |
| The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 | Introduced on 11 Dec 2019 | |
| | | |
| Agriculture / Chemicals and Fertilisers / Water Resource | ces | |
| Agriculture / Chemicals and Fertilisers / Water Resource The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021 | ces Introduced on 15 Mar 2021 Passed on 6 Dec 2021 | Passed on 9 Dec 2021 |

Note: Blank cell indicates that the Bill was not introduced in or passed by that House. Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for introduction, consideration, and passage

| Short Title | Lok Sabha | Rajya Sabha |
|---|--|-----------------------|
| Finance / Corporate Affairs | | |
| The Chartered Accountants, the Cost and Works Accountants, and the Company Secretaries (Amendment) Bill, 2021 | Introduced on 17 Dec 2021 | |
| The Cryptocurrency and Regulation of Official Digital Currency Bill, 2021 | | |
| The Banking Laws (Amendment) Bill, 2021 | | |
| The Pension Fund Regulatory and Development Authority (Amendment) Bill, 2021 | | |
| The Insolvency and Bankruptcy (Second Amendment) Bill, 2021 | | |
| Home Affairs / Security / Law / Strategic Affairs / Social Justic | ce | |
| The Delhi Special Police Establishment (Amendment) Bill, 2021 – Replaces an Ordinance | Introduced on 3 Dec 2021 Passed on 9 Dec 2021 | Passed on 14 Dec 2021 |
| The Central Vigilance Commission (Amendment) Bill, 2021 – Replaces an Ordinance | Introduced on 3 Dec 2021 Passed on 9 Dec 2021 | Passed on 14 Dec 2021 |
| The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021 – Replaces an Ordinance | Introduced on 6 Dec 2021 Passed on 13 Dec 2021 | Passed on 20 Dec 2021 |
| The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021 | Introduced on 30 Nov 2021 Passed on 8 Dec 2021 | Passed on 13 Dec 2021 |
| The Mediation Bill, 2021 | Introduced on 20 Dec 2021 | |
| The Inter-Services Organizations (Command, Control and Discipline) Bill, 2021 | | |
| The Emigration Bill, 2021 | | |
| The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2021 | | |
| The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2021 | | |
| Environment / Urban Development/ Agriculture | | |
| The Farm Laws Repeal Bill, 2021 | Introduced on 29 Nov 2021 Passed on 29 Nov 2021 | Passed on 29 Nov 2021 |
| The Cantonment Bill, 2021 | | |
| The Indian Antarctica Bill, 2021 | | |
| Health and Education | | |
| The National Anti-Doping Bill, 2021 | Introduced on 17 Dec 2021 | |
| The National Dental Commission Bill, 2021 | | |

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| Short Title | Lok Sabha | Rajya Sabha |
|---|-----------|-------------|
| The National Nursing Midwifery Commission Pill 2021 | | |

The National Nursing Midwifery Commission Bill, 2021

Women and Children Welfare

The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2021

Shipping / Transport

The National Transport University Bill, 2021

The Metro Rail (Construction, Operation and Maintenance) Bill, 2021

The Indian Marine Fisheries Bill, 2021

Petroleum / Mines / Power

The Electricity (Amendment) Bill, 2021

The Energy Conservation (Amendment) Bill, 2021

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and passed

| Short Title | Lok Sabha | Rajya Sabha |
|--|--|-----------------------|
| Law and Justice | | |
| The Election Laws (Amendment) Bill, 2021 | Introduced on 20 Dec 2021 Passed on 20 Dec 2021 | Passed on 21 Dec 2021 |

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and pending

| Short Title | Lok Sabha | Rajya Sabha |
|--|---------------------------|-------------|
| Women and Child Development | | |
| The Prohibition of Child Marriage (Amendment) Bill, 2021 | Introduced on 21 Dec 2021 | |
| Environment and Climate Change | | |
| The Wild Life (Protection) Amendment Bill, 2021 | Introduced on 17 Dec 2021 | |
| The Biological Diversity (Amendment) Bill, 2021 | Introduced on 20 Dec 2021 | |

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for withdrawal but not withdrawn

| Short Title | Introduced on | Status |
|---|----------------------------|--|
| Labour | | |
| The Mines (Amendment) Bill, 2011 | 23 Mar 2011 Rajya Sabha | Standing Committee Report presented on 20 Dec 2011 |
| The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011 | 18 Aug 2011 Rajya Sabha | Standing Committee Report presented on 20 Dec 2011 |
| The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013 | 22 Apr 2013 Rajya Sabha | Standing Committee Report presented on 7 Feb 2014 |
| The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013 | 18 Mar 2013 Rajya Sabha | Standing Committee Report presented on 15 Mar 2014 |
| Minority Affairs | | |
| The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014 | 18 Feb 2014 Rajya Sabha | Standing Committee Report presented on 12 Aug 2015 |

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